NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4053/7//HDB/2017
NAME OF THE COMPANY	SIRI Media Private Limited
NAME OF THE PETITIONER(S)	Smitha Yalamanchili
NAME OF THE RESPONDENT(S)	SIRI Media Private Limited
UNDER SECTION	Sec 7 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prabholker Svipada	Adv.	PBripada 101 @ gmall. com 988 508959	S. PS

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.Ananth Seth, on behalf of Prabhakar Sripada, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 28.11.2017.

Member (Technical)

Member (Judicial)